

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/3/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


APPLICATION NUMBER : TP(HC)/7/CAA/2017

NAME OF THE TRANSFEROR. : BRUKER DALTONICS INDIA PVT LTD

NAME OF THE TRANSFERRE : BRUKER INDIA SCIENTIFIC PVT LTD

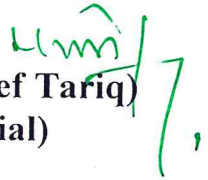
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	Mr. P.H. ARUINDH PANDIAN FOR Mr. CIBI VISHNU	COUNSEL FOR THE PETITIONER (TRANSFEROR)	
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ORDER

Heard the counsel for the applicant. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)